NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 6(ND)16 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Stylm MOORDANG Red Respondent Kapil

2. KAPIL DEV YADAV Adv Respondents Kapil

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given two weeks' time as last chance to advance the arguments in the matter.

List on 24.10.2016.

(R.Varadharajan)

Member (Judicial)

(R. VARADAPARAM)

(Maharaj Krishan Hanjura) Member (Judicial)